

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : IBA/577/2020
NAME OF THE PETITIONER : P.Manickam & Co
NAME OF THE RESPONDENTS : Real Value Promoters Pvt Ltd
UNDER SECTION : Sec 9 of IBC, 2016

ORDER

Ld Counsels for both the parties are present.

Counsel for Respondent undertakes to file vakalath and counter on behalf of the Respondent.

List the matter on 12.03.2021 for filing vakalath and counter and for hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

knp

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**